

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1648
ANSWERED ON:05.03.2015
PRIVATISATION OF CIL
Mahendran Shri C.;Raajhaa Shri Anwhar

Will the Minister of COAL be pleased to state:

- (a) whether the Government has taken a decision to privatisation of Coal India Ltd. (CIL) very soon;
- (b) if so, the details thereof and the reasons therefor;
- (c) the time by which the said proposal is likely to be implemented; nd
- (d) the amount earned through such privatisation?

Answer

MINISTER OF STATE (IC) IN THE MINISTRY OF COAL, POWER AND NEW & RENEWABLE ENERGY (SHRI PYUSH GOYAL)

(a)&(d):There is no move to privatise Coal India Ltd. (CIL) by the Government. However to comply with SEBI guidelines of minimum public shareholding of 25% for listed companies, the Government has disinvested 10% paid up equity capital in CIL out of Government of India's Shareholding of 89.65% through offer for sale (OFS) method on 30.01.2015. At present the Government of India's Shareholding in CIL is 79.65%